

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 39/ND/2016
RT CP NO. 211/Chd/Hry/2017**

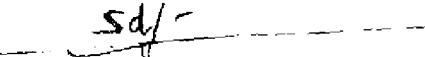
Deepak Bhatia and Ors.Petitioners
Versus.

Bhatia Cranes Pvt. Ltd. & Ors.Respondents

Present: None.

The case has been received by transfer from the National Company Law Tribunal, New Delhi as the registered office of the respondent-company is situated in the State of Haryana which falls within the jurisdiction of this Tribunal.

The matter be listed for hearing on 15.09.2017. Notice be issued to learned counsel for both the parties by Speed Post.


(Justice R.P.Nagrath)
Member (Judicial)

✓ July 05, 2017
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